



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,24th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 8 AND WILL BE HEARD
ON DAY-TO-DAY BASIS**

**THIS BENCH WILL RISE AT 1:00 PM AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HONOURABLE THE CHIEF
JUSTICE AND HONOURABLE MR JUSTICE SUMAN
SHYAM, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	WP(C)/4034/2013 (HEARING), FIXED	EQUALITY FORUM Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	GA, ASSAM MR.D K DAS MR.M SARANIA MR.S R GOGOI MR.S U AHMED MS.M GOSWAMI MR.D MAHANTA MR. D. MAZUMDER, ADDL. AG,ASSAM MRD DUARA MS.L GOGOI
2	WITH WP(C)/2752/2013	MD. SHAKEEL SAADULLAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA (P1) U K NAIR A SARMA A CHETRY MD. A HASSAN (P1) MS. B BORA (P1) MS. B BORA (P1)	MR. N DUTTA MR G BAISHYA MR. D K DAS MD. A HASSAN SC, FINANCE MR D DUARA
3	WA/131/2016 (HEARING), FIXED	MD LUTFUR RAHMAN Versus SANKARDEV NAMGHAR SAMITY MOROWA and 12 ORS	MR. K N CHOUDHURY MR.D SAIKIA MR.D K MISHRA MR.B PRASAD MS.D PHUKAN MS.D MUSAHARY	GA, ASSAM MR.I CHOWDHURYR- 1-4 and 6 MR.N J KHATANIAR(R-1-4 & 6) MR. R J DAS MS.T JINI(R-1-4 & 6) MR.S BISWAKARMA(R-1-4 &6) MR. D J DAS MSA PHUKAN(R-1-4 &6)

4	C.Ex.App./84/2018 (HEARING) ,C.EX.APP. 2/2020(D/O), FIXED	PREMIER CRYOGENICS LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
5	WA/243/2022 (HEARING), FIXED	PRATAP CHANDRA NAYAK, FORCE NO. 850872588 ASSISTANT SI/GENERAL DUTY Versus THE UNION OF INDIA AND 4 ORS. B	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	MR. K K PARASAR ASSTT.S.G.I.
6	WP(C)/1203/2022 (HEARING), B/O	SABITA PHUKAN MAJUMDAR AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4)
7	WA/147/2023 (HEARING), FIXED	DEBA KALITA Versus THE STATE OF ASSAM AND 10 ORS. B	MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, WPT AND BC SC, PWD SC, FINANCE
	WITH I.A.(Civil)/1218/2023 in WA/147/2023	DEBA KALITA Versus THE STATE OF ASSAM AND 10 ORS. B	MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, WPT AND BC SC, PWD SC, FINANCE
8	WA/274/2023 (HEARING) FIXED	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA	GA, MIZORAM	
	WITH I.A.(Civil)/2048/2023 in WA/274/2023	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA		
- FOR ORDERS -				
9	WA/285/2017 FIXED	BAHARUL ISLAM BARLASKAR Versus THE STATE OF ASSAM and 6 ORS	MR. H R A CHOUDHURY MR M J QUADIR MR. S Y AHMED	GA, ASSAM SC, FINANCE MS. S DUTTA, SC, PNRD
10	PIL(Suo Moto)/1/2023 FIXED	XXX Versus IN RE - UNION OF INDIA AND 5 ORS	MR H K DAS SC, GHC	MR. R K TALUKDAR, SC, NHAI MR. C SHARMA MR. C BARUAH, SC, NHIDCL
- FOR FRESH ADMISSION WITH STAY/BAIL -				
11	WA/159/2023 FIXED	RAM CHANDRA PAUL Versus THE STATE OF ASSAM AND 3 ORS. B	MR M J QUADIR MS S AHMED	SC, P AND R.D. GA, ASSAM
12	WITH WA/174/2023	ABHISHEK BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS. A	MR M J QUADIR MS A JHA MS S AHMED	SC, P AND R.D. GA, ASSAM
13	WP(C)/3927/2023 FIXED	TARI HAI AND 2 ORS Versus THE GAUHATI HIGH COURT (PRINCIPAL SEAT) AND 2 ORS	MR. T PERTIN	MR. M PERTIN SC, GHC
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
14	PIL/57/2023	NIKHIL KONCH Versus THE STATE OF ASSAM AND 5 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
15	WA/270/2023 FIXED	SHEIKH NEKIBUDDIN AHMED Versus THE PRINCIPAL SECRETARY AND 6 ORS.	MR B D DAS MRS R DEKA MR. H R DAS	SC, N M C SC, HEALTH SC, G U
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
16	WP(C)/2495/2022 FIXED	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY

17	WP(C)/8223/2022 FIXED	CHUDIN MARAK AND 12 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D. HUSSAIN	GA, ASSAM SC, REVENUE SC, FOREST
- FINAL DISPOSAL AT ADMISSION STAGE -				
18	PIL/78/2012 FIXED	PRODYUT KUMAR BORA Versus THE STATE OF ASSAM AND 8 ORS	P K GOSWAMI U K DEKA S BORTHAKUR V RAJKHOWA	MR N DUTTA GA, ASSAM MR.N N B CHOUDHURY MR.M KHATANARI MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A NARZARI MS. B BHUYAN, SC BTC MR. A B T HAQUE MR.U S BORA MR. S BASUMATARY SC, REVENUE
WITH 19	PIL/22/2019	THE NORTH EAST HERITAGE FOUNDATION AND ANR. Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC SC, ELECTION COMMISSION.
WITH I.A.(Civil)/2213/2019 in PIL/22/2019		RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE UNION OF INDIA AND 10 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, BTC
WITH 20	WP(C)/4901/2021 CAVT. NO. 06002/021,	M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI MS G Gayan	MR S DUTTA (R-11 GA, ASSAM MR. N N B CHOUDHURY MR A CHOWDHURY (R5) SC, APDCL MR. S BORA (R-10) MR. N SARKAR MR. S DUTTA (R-11 MR P K BASU MR N M DEKA SC, INDUSTRIES AND COMMERCE FOR CAVEATOR SC, PNB ASSTT.S.G.I. SC, REVENUE
WITH I.A.(Civil)/2344/2021 in WP(C)/4901/2021		SMTI SOBITA RONGPHARPI Versus M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, PNB SC, REVENUE
WITH I.A.(Civil)/2345/2021 in WP(C)/4901/2021		SMTI. SOBITA RONGPHARPI Versus M/S SUPERLITE ACC BLOCKS AND 11 ORS.	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, APDCL MS G Gayan SC, INDUSTRIES AND COMMERCE SC, REVENUE SC, PNB ASSTT.S.G.I.
WITH I.A.(Civil)/1181/2023 in WP(C)/4901/2021		M/S SUPERLITE ACC BLOCKS INDUSTRY Versus THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR. N BHARALI	GA, ASSAM SC, APDCL SC, INDUSTRIES AND COMMERCE SC, PCB SC, REVENUE SC, PNB
WITH 21	WP(C)/3025/2023	SMT. INDRA BASUMATARY AND 24 ORS. Versus THE BODOLAND TERRITORIAL COUNCIL AND AND 56 ORS.	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY	GA, ASSAM MS. R CHOUDHURY (r 9-11,13-17,19-43- 45-48,51,53,54,33,32,35) MRS. S ROY (r 9-11,13-17,19-43- 45-48,51,53,54,33,32,35) MS. B. HAZARIKA (r 9-11,13-17,19-43- 45-48,51,53,54,33,32,35) SC, BTC

22	WA/51/2023 FIXED	BALURAM DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. S BORPATRA GOHAIN GA, ASSAM MS U SHARMA MR. S AHMED MR. S AHMED	
	WITH			
23	WA/44/2023	PANIRAM DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM
	WITH			
24	WA/91/2023	AJIT HAZARIKA AND 30 ORS Versus THE STATE OF ASSAM AND 2 ORS. B	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM
	WITH			
25	WA/92/2023	MIRA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. H	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM
	WITH			
26	WA/95/2023	NOMAL THENGAL AND ORS Versus THE STATE OF ASSAM AND 7 ORS . E	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
	WITH			
27	WA/96/2023	DIGANTA KR. SAIKIA @ DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS. E	MR. M DUTTA MR. A LAHKAR	GA, ASSAM
	WITH			
28	WA/100/2023	PUNESWAR KACHARI AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS . B	MR. A SARMA MR. K KALITA MS G SWAMI	GA, ASSAM
	WITH			
29	WA/113/2023	PADMA CHUTIA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS. B	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
	WITH			
30	WA/115/2023	BIPIN SAIKIA AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. A	MR. A SARMA	GA, ASSAM
	WITH			
31	WA/118/2023	NUMOL THENGAL AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS . A	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
	WITH			
32	WA/123/2023	LOKESWAR SHOH AND 17 ORS. Versus THE STATE OF ASSAM AND 7 ORS. A	MR. A SARMA MR. K KALITA MS G SWAMI MR. L LIKHASE SANGTAM	GA, ASSAM
	WITH			
33	WA/238/2023	LALBANU NESSA AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS. B	MS R SAHA MR. H BURAGOHAIN	GA, ASSAM DY.S.G.I.
	WITH			
34	WA/271/2023	MRINAL KANTI RAY AND 15 ORS. Versus THE UNION OF INDIA AND 4 ORS. B	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM DY.S.G.I.
HEARING				
35	CrI.A./191/2019 <u>5 Y 2 M 16 D</u> :WITH LCR AND P.B., FIXED	SOMNA BORO @ CHAMNA NARZARY Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P K DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. I H SAIKIA	23-08-2023	To	24-08-2023
11)	MR A W AMAN	22-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/50/2016 FIXED	SRI ANIT CHETRI and 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.A C BORBORA MRS.R BORBORA MR.M SMITH MS.M DUTTA	MS.M HAZARIKA(Sr.Adv.)(R-8) GA, ASSAM MS.S KHOUND(R-8) SC, WATER RESOURCE(MR.B.CHETRI) MR.R K BORA
2	WITH PIL/74/2019	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. R K D CHOUDHURY, A.S.G.I. MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
3	WITH PIL/38/2022	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS (AMICUS CURIAE) MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)
4	PIL/72/2019 FIXED	KAMALSING BEY Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR S INGTI GA, ASSAM MR. M SARANIA MR. A I KATHAR MR H MEDHI ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
5	PIL/53/2023 FIXED	KHANINDRA KALITA AND 8 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S RAHMAN MR. S HUSSAIN MRS S GOSWAMI	GA, ASSAM MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&2) SC, FOREST

6	PIL/55/2023	DHRUBA JYOTI BORAH Versus THE STATE OF ASSAM AND 6 ORS	GA, ASSAM SC, FOREST SC, PCB SC, EXCISE DEPTT.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
7	PIL(Suo Moto)/4/2023 FIXED	XXX Versus THE STATE OF ASSAM AND 4 ORS	SC, GHC SC, GMC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
8	PIL(Suo Moto)/3/2023 FIXED	IN RE-FORESTS DIVISIONS OF ASSAM Versus THE STATE OF ASSAM AND ANR.	MR. U K NAIR (SC, GHC) MR. R K D CHOUDHURY, DY. SOLICITOR GENERAL OF INDIA AG, ASSAM
9	PIL/18/2023 FIXED	PRAMOD KALITA AND 2 ORS Versus THE UNION OF INDIA AND 17 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR GA, ASSAM MR. S K MEDHI (r-1,3) DY.S.G.I. SC, PCB SC, WATER RESOURCE SC, FOREST SC, G M D A SC, GMC
HEARING			
10	PIL(Suo Moto)/3/2018 FIXED	XXXX Versus IN RE- THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR SC, GHC MR. A K BHATTACHARYYA MR. M Z AHMED MR. M Z AHMED MR. D SAIKIA, AG, ASSAM GA,ASSAM MR G UZIR (R-13) MR. B D GOSWAMI (R-11) MR. R K D CHOUDHURY, DY. S.G.I. MR. P N GOSWAMI (r-2,3,4) MR. A M DUTTA MR. S DUTTA
11	PIL(Suo Moto)/3/2020 FIXED	X X X X Versus IN RE - THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MS S SARMA HAZARIKA MR S GAUTAM M R Sharma MR. S K DUTTA (INTERVENER) MR. S K SHARMA (R7)
12	PIL/57/2021 FIXED	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA GA, ASSAM MR. K GOGOI SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023

8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. I H SAIKIA	23-08-2023	To	24-08-2023
11)	MR A W AMAN	22-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	Review.Pet./85/2017 FIXED, WITH WP(C)/2202/2015 (D/O)	AFJAL HUSSAIN MAZUMDER and 3 ORS Versus THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.
MOTION				
2	WP(C)/1302/2023 FIXED	LAKHYA JYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI MR. B BISHAYA C. DEKA	SC, SEC. EDU. GA, ASSAM
ADMISSION				
3	WP(C)/4734/2017 FIXED	KHIROD GOGOI Versus THE STATE OF ASSAM and 5 ORS.	MR.B D GOSWAMI MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MS.N GOGOI MR.S ALI MR.H KAKATI	MR A BARMAN MR. B HUSSAIN SC, HIGHER EDUCATION SC, U G C
4	WP(C)/194/2020 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
5	WITH WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
6	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
7	WP(C)/3166/2021 CAVT. NO.03852/021, FIXED	BIREN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, SEC. EDU. MR. S K DAS MR G GOSWAMI (r-6) MR R KARIM SC, N C T E MR D BARMAN FOR CAVEATOR SC, DIB. UNIVERSITY

8	WP(C)/5450/2021 FIXED	DR. JIBAN JYOTI KAKOTI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR. A CHAMUAH (SC, UGC) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6)
9	WP(C)/7191/2022 FIXED	KHUDEJA KHATUN CHAUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED	SC, ELEM. EDU SC, FINANCE
10	WP(C)/687/2023 FIXED	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN (R1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2030/2023 in WP(C)/687/2023	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. A K BARUAH MR A DAS	DY.S.G.I.
11	WITH WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN(R 1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
	WITH I.A.(Civil)/2032/2023 in WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR A DAS	DY.S.G.I.
12	WP(C)/3949/2023 FIXED	GIYAS ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	SC, ELEM. EDU SC, A S S A
		ORDERS		
13	I.A.(Civil)/1146/2023 FIXED in WP(C)/1130/2016 WITH WP(C)/1130/2016	DR. GITAMONI HANDHIQUE GOGOI, Versus THE STATE OF ASSAM AND 4 ORS DR. GITAMONI HANDHIQUE GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR S H MAHMUD MR S ISLAM MR N DUTTA(SR.ADV.) MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.A RAHMAN	SC, HIGHER EDU MR.L N DIHINGIA MR.K K PHUKAN(R- 3&4) MR. D C BORAH R-5 MR.S BORA(R-5) MR.L N DIHINGIA(R-5) MS.A GOGOI(R-5) SC, HIGHER EDUCATION
		HEARING		
14	WP(C)/4249/2012 PART-HEARD, FIXED	BIR BAHADUR KSHETRY and 66 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.R M DEKA MS. H GOSWAMI	MR P NAYAK, SC, FINANCE DEPARTMENT SC, AGRI. DEPARTMENT
15	WP(C)/7540/2017 PART-HEARD, FIXED	UTPAL RAJKONWAR Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MR.P P BARUAH MR.S TAI MR.R SARMA	SC, DIB. UNIVERSITY
16	WITH WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY
17	WP(C)/1427/2014 FIXED	ABDUL GAFUR SK. Versus THE STATE OF ASSAM AND 6 ORS	MR.M A I HUSSAIN MRA R BHUYAN	MR.D A KAIYUM SC, EDU MR.A R SHEIKH

18	WP(C)/1069/2015	REHENA BEGUM, Versus THE STATE OF ASSAM and 6 ORS,	MR.M A I HUSSAIN MRA R BHUYAN	MR.H R A CHOUDHURY(R-6&7) GA, ASSAM(R3) MR.F U BORBHUIYAR-6and7 MR.S H ZAMAN(R-4) SC, SECONDARY EDUCATION(R1) MR.J M SULAIMAN(R-4)
19	WP(C)/1210/2015 WITH WP(C)/6851/2015 (D/O), WITH WP(C)/3099/2016 (D/O), WITH WP(C)/6845/2013 (D/O) WITH	KAMAL KR. BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MS.N S THAKURIA MR.A KAKATI MR.G K THAKURIA	MR. A CHAMUAH (SC, UGC) SC, HIGHER EDUCATION (R1-4)
20	WP(C)/1149/2015	DR. PANKAJ GOSWAMI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MS.N S THAKURIA MR.A KAKATI MR.G K THAKURIA	MR. M CHOUDHURY SC, HIGHER EDU. (R1-4)
21	WP(C)/1272/2015	RAHIZUDDIN DEWAN Versus THE STATE OF ASSAM AND 5 ORS	MR.P K TALUKDAR MR.K R PATGIRI MS.C DAS	MR.B GOGOI(R-6) SC, SECONDARY EDUCATION(R2-5)
22	WP(C)/2475/2015 WITH	RIAZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN	DR.B AHMED(R-5) GA, ASSAMR4 MR.D CHAKRABORTY(R-5) MR.D CHAKRABARTY(R-5) MR.S R BORUAH(R-5) MR.A B T HAQUE(R-5) SC, ELEMENTARY EDUCATION(R1,2,3)
23	WP(C)/2110/2016	RIAZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MR.S H ZAMAN	DR.B AHMED(R-5) MR.A B T HAQUER-5 SC, ELEMENTARY EDUCATION
24	WP(C)/5012/2015 FIXED	SMTI. HAZUMA BEGUM and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN MR.A K AZAD	SC, SECONDARY EDUCATIONR-1,2
25	RSA/68/2017 FIXED, WITH LCR, WITH OFFICE NOTE WITH I.A.(Civil)/1003/2017 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MR. M KHAN MS. R CHOUDHURY MS.M KALITA(R-5(a),5(b),5(d)&5(e)) MS.P CHETIA(R-5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/2661/2019 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR G P BHOWMIK(Sr.Adv.)(R-5(a),5(b),5(d)&5(e)) MS. M KALITA(R-5(a),5(b),5(d)&5(e)) MS. P CHETIA(R-5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/3860/2019 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI	MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA
		ZABED ISLAM AND 13 ORS Versus SANTI DEVI AND 9 ORS	MR. M KHAN MS. R CHOUDHURY MR. J RAHMAN	MR. S K GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. I H SAIKIA	23-08-2023	To	24-08-2023
11)	MR A W AMAN	22-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,24th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL TAKE UP MATTERS PERTAINING
TO TRANSFER, PENSION, SUSPENSION AND PAYMENT
OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II
& III AND SERIES MATTERS RELATING TO CIVIL
BENCH- II,III,IV & V

THIS BENCH WILL RISE AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/3050/2019 B/O	ON DEATH OF LATE SAPONTI BORAH, HER LEGAL HEIRS Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. U SAIKIA MR. K SINGHA	SC, HIGHER EDU MR. R K BORAH MR. U K GOSWAMI
MOTION				
2	WP(C)/4144/2023 PART-HEARD, FIXED	JWNGSHARI BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	MS. D MUSAHARY, SC,Dept of schl eductn SC, BTC SC, SSA
3	WP(C)/4088/2023 FIXED	ANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
WITH I.A.(Civil)/2224/2023 in WP(C)/4088/2023				
		MAINUL HOQUE CHOUDHURY AND ANR. Versus ANJAN KUMAR DAS AND 5 ORS.	MS. D SHARMA MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) MR. R MAZUMDAR SC, AGRI. DEPARTMENT SC, FINANCE
WITH				
4	WP(C)/4085/2023	AJIT KR. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
WITH I.A.(Civil)/2195/2023 in WP(C)/4085/2023				
		MAINUL HOQUE CHOUDHURY AND ANR. Versus AJIT KR. DAS AND 5 ORS.	MR DEBA SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE

5	WITH WP(C)/4136/2023	PRBAN CHANDRA SAHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2206/2023 in WP(C)/4136/2023	MAINUL HQQUE CHOUDHURY AND ANR. Versus PRBAN CHANDRA SAHARIA AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
6	WITH WP(C)/4140/2023	PRANJAL GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, FINANCE SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/2200/2023 in WP(C)/4140/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus PRANJAL GOSWAMI	MR DEBA SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
7	WITH WP(C)/4143/2023	GAUTAM PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2278/2023 in WP(C)/4143/2023	MAINUL HOQUE CHOUDHURY AND ANR Versus GAUTAM PATOWARY AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, AGRI. DEPARTMENT SC, FINANCE
8	WITH WP(C)/4146/2023	SARBANANDA INJAL Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2207/2023 in WP(C)/4146/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus SARBANANDA INJAL AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) MR. R MAZUMDAR SC, FINANCE SC, AGRI. DEPARTMENT
9	WITH WP(C)/4148/2023	MANGAL SING RANGPHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2201/2023 in WP(C)/4148/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus MANGAL SING RANGPHAR AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) MR. R MAZUMDAR SC, AGRI. DEPARTMENT SC, FINANCE
10	WITH WP(C)/4161/2023	RANJIT KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2202/2023 in WP(C)/4161/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus RANJIT KUMAR HALOI AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE SC, AGRI. DEPARTMENT
11	WITH WP(C)/4286/2023	MACHAN CHANDRA RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE

	WITH I.A.(Civil)/2232/2023 in WP(C)/4286/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus MACHAN CHANDRA RABHA AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) MR. R MAZUMDAR SC, AGRI. DEPARTMENT SC, FINANCE
12	WITH WP(C)/4304/2023	MOHAN CH GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
	WITH I.A.(Civil)/2269/2023 in WP(C)/4304/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus MOHAN CH GOGOI AND 5 ORS.	MR DEBA SARMAH MS N SHYAM	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
13	WITH WP(C)/4373/2023	NANDESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG SC. AGRICULTURE SC, FINANCE DEPTT.
	WITH I.A.(Civil)/2287/2023 in WP(C)/4373/2023	MAINUL HOQUE CHOUDHURY AND ANR. Versus NANDESWAR DAS AND 5 ORS.	MR DEBA SARMAH MR DEBA SARMAH	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
<u>ADMISSION</u>				
14	WP(C)/7975/2018 FIXED	MOHAN SINGH Versus THE UNION OF INDIA AND 2 ORS.	MS. A DEVI	MR. S S ROY (C.G.C., R1- R3) ASSTT.S.G.I.
15	WP(C)/4340/2019 FIXED	MOUMITA LANGTHASA Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR B D DAS MR H K SARMA MS. J RONGPIPI	SC, NCHAC
16	WP(C)/4521/2019 FIXED	BIBHUTI CHOUDHURY Versus THE STATE OF ASSAM AND 9 ORS	SC, HIGHER EDU MS. N SHYAMAL MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
17	WITH WP(C)/4502/2019	MRS. ALEE SARMA Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A & E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
18	WITH WP(C)/4504/2019	MAHANANDA BORAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)

19	WITH WP(C)/4507/2019	RAMESH DAS Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
20	WITH WP(C)/4508/2019	UTPAL JYOTI MEDHI Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
21	WITH WP(C)/4509/2019	BHUPEN KUMAR SARMA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
22	WITH WP(C)/4511/2019	PARESH CHANDRA KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG, (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
23	WITH WP(C)/4517/2019	DIPENDRA KUMAR SARMAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
24	WITH WP(C)/4519/2019	MANI SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA (SC, AG (A & E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
25	WITH WP(C)/4579/2019	KRISHNA KANTA SARMAH Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R-1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)

26	WITH WP(C)/4583/2019	DR. NARAYAN CHANDRA BARMAN Versus THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
27	WITH WP(C)/5061/2019	HITENDRA NATH DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU SC, AG MR. R K TALUKDAR SC, U G C SC, FINANCE DEPTT.
28	WP(C)/2630/2020 B/O	NUPUR CHAKRABARTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. C DAS	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT.
29	WP(C)/541/2021 FIXED	MD. ABUL KALAM Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, SEC. EDU. MR. M U MONDAL (R-6) MS. N NASRIN MR. T CHUTIA (SC, ASSAM HIGHER SECONDARY EDU. COUNCIL) MD. I H KHAN (R-6) SC, FINANCE
30	WP(C)/4379/2021 FIXED	CT/DVR, FORCE NO. 07151006 DHARMENDER KUMAR AND 408 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M KALITA MR. J HATIMURIA	MR. B CHAKRAVARTY ASSTT.S.G.I.
31	WITH WP(C)/4378/2021	INSP/GD FORCE NO. 841220885 BENNI D AND 331 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. J HATIMURIA	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I.
32	WP(C)/1192/2022 B/O	ANIMA BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	GA, ASSAM SC, AG MR R ISLAM (R-7) MR R ISLAM (R-7) SC, SOIL CONSERVATION DEPTT. SC, FINANCE
33	WP(C)/1069/2023 FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
34	WITH WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
35	WITH WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
36	WITH WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

37	WITH WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
38	WITH WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
39	WITH WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
40	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
41	WP(C)/1694/2023 B/O	BIMALA MALO Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG MR. P N SHARMA R-1, R-4, R-7 & R-9) MR. S K CHAKRABORTY (R-6) MR. A DEKA (R-11) MR. S BORTHAKUR (R-11) MR. S R BARUAH (R-3 & -8) MS. J DAS (R-5) SC, PF SC, FINANCE
42	WITH WP(C)/1699/2023	IMDADUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	SC, WATER RESOURCE
43	WP(C)/3873/2023 FIXED	SRI ANNAJIT NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	SC, CO OP SC, FINANCE
44	WITH WP(C)/3745/2023	AMRIT SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	SC, CO OP SC, FINANCE
45	WITH WP(C)/3874/2023	BHOLA RAM SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S R GOGOI J SAIKIA	SC, CO OP SC, FINANCE
46	WITH WP(C)/3875/2023	SRI NETRA KAMAL BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	SC, CO OP SC, FINANCE
47	WITH WP(C)/3876/2023	MD. MOFIUL HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	SC, CO OP SC, FINANCE
HEARING				
48	WP(C)/554/2012	MRINMOY GOSWAMI Versus THE STATE OF ASSAM AND ORS	MR.A THAKUR MR.J P SARMA MR.D M NATH	GA, ASSAM SC, AG SC, FINANCE

49	WP(C)/3520/2014 FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA and 5 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MS.P KHOUND	MR.P K ROY(R-2to5) MR.S K CHAKRABORTYR- 2to5 MS.M DUTTA(R-2to5) ASSTT.S.G.I. MS.A CHAKRABORTY(R- 2to5)
50	WP(C)/5307/2014	BHUPEN CHAKRAVARTY Versus THE STATE OF ASSAM and 2 ORS,	MR.S BORA MR.B BURAGOHAIN MR.PARAG J SAIKIA MR.S BORTHAKUR	MR.R MAZUMDAR MR.S BORTHAKUR SC, ELEMENTARY EDUCATION
51	WP(C)/4168/2015 FIXED	GS-176044A-ASHOK KUMAR and 163 ORS Versus THE UNION OF INDIA and 6 ORS	MR. I H SAIKIA (P 5) MS. S KANUNGOE (P 5) MR.D BORAH MRSR BORAH MR. K KALITA (P 5) MR. M R CHOUDHURY (P 5)	C.G.C. MR.B CHAKRAVARTY(R- 1- 7) ASSTT.S.G.I.
52	WP(C)/4611/2015 FIXED	SMT. MOITREYEE DAS Versus THE STATE OF ASSAM and 5 ORS,	MR. N U K NAIR, SR.ADV. MR D K DAS MR D K DAS MR.S K MEDHI MR. M KHATANIAR MR.A DAS MR. A CHETRY MR.J DAS MR.S DUTTA MR. M P SARMA MR.P THAOSEN MR. I IMCHEN MR. P BORGOHAIN	MR.C BARUAH SC TOURISM DEPTT GA, ASSAM SC, APSC MR. M SMITH MR. N B GOHAIN SC, FINANCE
53	WP(C)/2254/2020 FIXED	NIRON BORGOHAIN Versus THE STATE OF ASSAM AND 9 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, AG SC, FINANCE DEPTT.
54	WP(C)/4029/2020 FIXED	MAHENDRA NATH DAS Versus THE STATE OF ASSAM AND ANR.	MR. D K SARMAH MS. S BORA MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, SAD
55	WP(C)/2517/2021 FIXED	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. I H SAIKIA	23-08-2023	To	24-08-2023
11)	MR A W AMAN	22-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,24th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 04:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./114/2022 WITH LCR, WP(C)/4875/2018 (D/O)	JOYFUL NESSA @ JOYFUL KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH			
2	Review.Pet./65/2020 WITH WP(C)/6052/2018 (D/O)	AHILA KHATUN @ RAHILA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH			
3	Review.Pet./19/2021 WITH WP(C)/6075/2018 (D/O)	SAHA ALI AKAND @ SHAHA ALI AKAND Versus THE UNION OF INDIA AND 5 ORS.	Mr M U Ahmed MR F HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
4	Review.Pet./112/2021 WITH WA/265/2010 (D/O)	ASIA KHATUN AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH			
	I.A.(Civil)/2803/2022 in Review.Pet./112/2021	ASIA KHATUN AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH			
5	Review.Pet./92/2022 WITH WA/139/2013 (D/O)	JOYNAL ABEDIN AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B DEVI	GA, ASSAM ASSTT.S.G.I.
	WITH			
6	Review.Pet./99/2022 WITH WP(C)/2854/2016 (D/O)	MOMENA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS J BEGUM MR S H MAHMUD	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

7	I.A.(Civil)/2128/2022 WA/11/2021(Disposed), FIXED in Review.Pet./8790/2022	SH. P. NYAMBEMO JAMI Versus LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS.	MR N Z LOTH	MR SISHIR DUTTA (R1-R3) MS. S. MOCHAHARI (R1- R3) MR S DUTTA (R1-R3)
	WITH Review.Pet./8790/2022 (Filing Number)	SH. P. NYAMBEMO JAMI Versus LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS. E	MR N Z LOTH	

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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11)	MR A W AMAN	22-08-2023	To	01-09-2023



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2:00 PM to 4:30 PM

[For Thursday,24th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL RISE AT 1:00 PM AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HONOURABLE THE CHIEF
JUSTICE AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4376/2023 FIXED	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
	WITH			
2	WP(C)/4841/2022	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
	WITH			
3	WP(C)/4842/2022	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
ADMISSION				
4	WP(C)/5672/2022 FIXED	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
	WITH			
5	WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST
	WITH			
6	WP(C)/6166/2022	M/S TECHNOCOM Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
	WITH			
7	WP(C)/8300/2022 FIXED	JOY CHANDRA SINGHA AND 11 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, CO OP MR. S BANIK (r-7 to 20) MR. D. BORAH (r-7 to 20)

8	WITH WP(C)/8312/2022	SALIM UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	SC, CO OP MR. S BANIK (r-7 to 10) MR. D. BORAH (r-7 to 10)
HEARING				
9	WP(C)/114/2013 (TOP OF THE LIST)	RNT PLANTATIONS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR.S K KEJRIWAL MS.S KEJRIWAL	GA, ASSAM MR.P S DEKA MR.Y DOLOI(R- 1-3) MRS.V L SINGH SC, REVENUE ADDL. AG, ASSAM
10	WP(C)/874/2013 (TOP OF THE LIST)	PUTUL SAIKIA @ NIPEN Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MS.D DUTTA	GA, ASSAM MR.A NATH SC, APDCL MR.S BARUA SC, REVENUE
11	WITH WP(C)/1975/2012	SMTI BIJU SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA	DR.B P TODI GA, ASSAM MR.A NATH SC, A S E B SC, REVENUE
12	WP(C)/1806/2013 (TOP OF THE LIST)	RAICHA 'KA' , 'KHO'..... and 5 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.P J SAIKIA MR.R BORUAH	GA, ASSAM
13	WP(C)/2029/2013 (TOP OF THE LIST)	M/S VERSHA TUBES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MR G CHOUDHURY MR.S CHAMARIA MR. J K GOSWAMI (R-3,4) SC, INDUSTRIES & COMMERCE SC, AIDC
14	WP(C)/9219/2019 FIXED, WITH SEPARATE AFFIDAVIT FILE	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4273/2023 WITH LCR, FIXED	RABIA KHATUN @ RABIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
2	WP(C)/4454/2017 WITH LCR, B/O	ABDUS SALAM Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/2382/2018 WITH LCR, FIXED	MD. ABDUL KALAM AZAD @ ABDUL KALAM AZAD Versus THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/8228/2018 FIXED	JUMA DAS Versus THE STATE OF NAGALAND AND 11 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, NAGALAND
5	WP(C)/5407/2019 WITH LCR, FIXED	NAZRUL HAQUE @ NURJUL HAQUE Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/594/2020 WITH LCR, FIXED	ABDUL WAHAB @ OHAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<u>HEARING</u>				
7	WP(C)/6833/2016 WITH LCR	DILU AMIN @ DINI AMIN @ DINEYAM Versus THE UNION OF INDIA and 5 ORS	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM(R-2-6) ASSTT.S.G.I.(R-1)
8	WP(C)/6837/2016 WITH LCR	MD. AKIL ALI @ AKHIL ALI Versus THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.

9	WP(C)/1851/2017 WITH LCR	MAMTAZ BEGUM Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MS.S CHAKRABORTY MRS.S AHMED MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/2132/2017 WITH LCR	SALE AHMED @ KHALIK AHMED @ KHALEK ALI Versus THE UNION OF INDIA and 5 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.M R SODIAL	GA, ASSAMR. 2-6. ASSTT.S.G.I.(R. 1.)
11	WP(C)/2237/2017 WITH LCR	MAJAM ALI @ MUWAZZEM ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.S ISLAM MR.M H TALUKDAR	GA, ASSAM(R - 2 - 4) ASSTT.S.G.I.R - 1
12	WP(C)/952/2018 WITH LCR, B/O	RUP BHANU Versus THE UNION OF INDIA AND 6 ORS	MR. A MOTIN MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. E HUSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
13	WP(C)/7391/2018 WITH LCR, B/O	KARIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS. D GHOSH MR. M ISLAM MS. M BARMAN MS K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./94/2016 <u>7 Y 7 M 14 D</u> : WITH OFFICE NOTE, LCR 6 FILES, FIXED	SRI SIBA PAUL @ SIBU PAUL and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR Z KAMAR MR. E AHMED MR. F A HASSAN MS.J BORAH MR. S BISWAS	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA-2 PP, ASSAM MRK K BARMAN(R-2)
	WITH I.A.(Crl.)/313/2021 in Crl.A./94/2016	PRATAP PAUL AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS	PP, ASSAM
2	Crl.A./50/2016	SRI NIRMAL PAUL and ANR Versus THE STATE OF ASSAM and ANR	MD.F H LASKAR MR.S DAS MRS I AHMED MR.N AHMED MR.B I KHAN	MR.A D CHOUDHURY R-2 MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MR K K BARMAN(R-2)
	WITH Crl.A./78/2016	SRI HARE KRISHNA PAUL Versus THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED MR.S AHMED	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
4	Crl.A./50/2017	SRI BIPUL PAUL Versus THE STATE OF ASSAM and ANR	MRK NAYAK MR P KATAKI MR.I C DEKA MR T KALITA MR. N AHMED (Amicus Curiae) MRS R BEGUM	MR.A D CHOUDHURY(R-2) MR.K K DEKA(R-2) MR.R SARMA(R-2) PP, ASSAM MRK K BARMAN(R-2)
5	Crl.A./126/2016 <u>8 Y 2 M 13 D</u> : WITH LCR 8 FILES, P.B.-2	PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MRM RAHMAN MRS BORGHAIN MR.N J GOGOI MR.M BORGHAIN	PP, ASSAM
6	Crl.A./1/2017 WITH LCR 5 FILES, P.B.-2	SRI KHIRESWAR TANTI and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.M BORGHAIN	PP, ASSAM

7	CRL.A(j)/42/2017 <u>6 Y 5 M 26 D</u> :WITH LCR 4 FILES, P.B.-2 WITH	RAJU SATNAMI Versus THE STATE OF ASSAM	MS.B SARMA AMICUS CURIAE	PP, ASSAM
8	Crl.A./150/2017 WITH	SRI SAJU SATNAMI and 3. ORS Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
9	Crl.A./158/2017 WITH	SRI RAJU SATNAMI Versus THE STATE OF ASSAM and ANR	MR.P J SAIKIA MR.B BURAGOHAIN	PP, ASSAM
10	Crl.A./95/2017 <u>7 Y 0 M 19 D</u> :WITH LCR(KEPT IN SECTION), P.B.-14, FIXED WITH	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
11	Crl.A./245/2016 <u>7 Y 0 M 19 D</u> : WITH	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
12	Crl.A./266/2016 <u>7 Y 0 M 14 D</u> : WITH	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
13	CRL.A(j)/50/2017 <u>7 Y 0 M 19 D</u> : WITH	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
14	Death Sentence Ref./4/2019 WITH LCR 7 FILES, P.B.-4 WITH	THE STATE OF ASSAM Versus SRI BIKASH DAS	PP, ASSAM	MR. A M BORA(AMICUS CURIAE) MR. A DHAR(AMICUS CURIAE)
15	CRL.A(j)/92/2019 <u>4 Y 2 M 17 D</u> : WITH	BIKASH DAS Versus THE STATE OF ASSAM	MR. ARUNANGSHU DHAR, AMICUS CURIAE	PP, ASSAM
16	CRL.A(j)/114/2019 WITH	BIKASH DAS Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
17	Crl.A./39/2021 WITH LCR 5 FILES, P.B.-2	FULMATI RABI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. R GOSWAMI MS. A CHOUDHURY MS P KALITA	MS R S SADIAL (R2) MR. A M BORA (R3) MR. D GAGAI (R3) MR. M R SODIAL (R2) MR. V A CHOWDHURY (R3) PP, ASSAM
18	Mat.App./23/2022 WITH LCR, FIXED WITH I.A.(Civil)/554/2023 in Mat.App./23/2022	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH MR. A SARMAH	DR. N DEKA MS P CHAKRABORTY MS S DAS PP, ASSAM DR. N DEKA

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. I H SAIKIA	23-08-2023	To	24-08-2023
11)	MR A W AMAN	22-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,24th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2946/2023	PRANJAL TASSA @ CHUNKU Versus THE STATE OF ASSAM AND 3 ORS	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
2 Bail Appln./2951/2023	MAHIM DEURI Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
3 Bail Appln./2952/2023	PRIYANKA GOGOI Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA	PP, ASSAM
4 Bail Appln./2954/2023	PIKU DAS Versus THE STATE OF ASSAM	MR. U CHOUDHURY LEGAL AID COUNSEL	PP, ASSAM
5 Bail Appln./2955/2023	RUBEL RANA MOLLA Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS M BORAH MR J A AHMED	PP, ASSAM
6 Bail Appln./2957/2023	MARAMI BEGUM Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
7 Bail Appln./2958/2023	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM	PP, ASSAM
<u>MOTION</u>			
8 Crl.Pet./877/2023	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
9 Crl.Pet./878/2023	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	PP, ASSAM
10 Crl.Pet./879/2023	GOPAL BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
11 AB/2924/2023	ADAM ALI @ ADOM ALI Versus THE STATE OF ASSAM	MR G BHARADWAJ MR B DEORI MR N BRAHMA	PP, ASSAM

12	AB/2927/2023	JAYFUL NESSA Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR. R I DEWAN	PP, ASSAM
13	AB/2928/2023	MOHAMMAD SHEIKH @ MOHAMMAD MONDAL Versus THE STATE OF ASSAM AND ANR.	MAHIBUR RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
14	AB/2935/2023	RUMAN SHAIKH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
15	AB/2937/2023	PRONOB DAS Versus THE STATE OF ASSAM AND ANR	MR S AHMED SANOWARA KHATUN	PP, ASSAM
16	AB/2938/2023	RATNA BARMAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. I ALAM MR. T SK	PP, ASSAM
<u>ADMISSION</u>				
17	Crl.Pet./706/2022 WITH LCR 1 FILE, B/O	HAZARAT ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./178/2023 WITH LCR, FIXED	CALVINSON KLIEN AND 2 ORS. Versus THE STATE OF ASSAM	MR H BARUAH MR. T HUSSAIN MR P P PHUKAN	PP, ASSAM
19	Bail Appln./2475/2023 WITH LCR, FIXED	HARISH MIA @ HARIJ MIAH Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
20	Bail Appln./2603/2023 FIXED	SAFIUL HOQUE @ SAFIQUH HOQUE Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
21	Bail Appln./2608/2023 WITH LCR, FIXED	SANJIT DAS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
22	Bail Appln./2611/2023 FIXED	ABDUL RASID AND ANR. Versus THE STATE OF ASSAM	MS. K MALAKAR MR A KAR MS A MAJUMDER	PP, ASSAM
23	Bail Appln./2635/2023 WITH OFFICE NOTE, FIXED	MD. MOHIDUL ISLAM Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR J K Bhuyan	PP, ASSAM
24	Bail Appln./2653/2023 WITH OFFICE NOTE, FIXED	DANIEL HMAR @ DANIAL HMAR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
25	Bail Appln./2667/2023 FIXED	DHARMENDRA SAIKIA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
26	Bail Appln./2672/2023 WITH OFFICE NOTE, LCR FILE, FIXED	BIKASH DOWARAH @ MUNU Versus THE STATE OF ASSAM	MR. M K DAS MR. U S BORA B. CHETRY	PP, ASSAM
<u>BAIL HEARING</u>				
27	AB/378/2023	ABDUL KHALIQUE Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
28	WITH AB/417/2023	NAZIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
29	WITH AB/418/2023	MUSTAFA SHAMIM BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

30	WITH AB/454/2023	HIFZUR RAHMAN AHMED @ KAZI HIFZUR RAHMAN AHMED Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
31	WITH AB/499/2023	AKBAR ALI @ AKBAR ALI SK Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
32	WITH AB/501/2023	FAKHARUDDIN AHMED @ MOULANA FAKHARUDDIN AHMED QUASIMI Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
33	WITH AB/502/2023	MD. NAZIM UDDIN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
34	WITH AB/514/2023	JAMIL AHMED MAZUMDAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
35	WITH AB/579/2023	MD. MUSLIMUDDIN PATOWARI Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
36	WITH AB/607/2023	ABDUL HADI AHMED Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
37	WITH AB/609/2023	MD. AKBARUZ ZAMAN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
38	WITH AB/611/2023	KAZI HILAL AHMED AI-HILAL Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
39	WITH AB/613/2023	NASIR UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
40	WITH AB/649/2023	SADIQUE AHMED LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
41	WITH AB/911/2023	ABUL QUASIM KHAN @ ABDUL QUASIM KHAN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
42	AB/423/2023 FIXED	SAMSUL HAQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
43	AB/521/2023	SHAHIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM

44	AB/580/2023	AMAD UDDIN BARLASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
45	AB/590/2023	ABDUL QUASIM KHAN Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
46	AB/608/2023	ABDUL AWAL MOLLAH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS. K KALITA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
47	AB/765/2023	MD. SIRAJUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M A MONDAL S I AKAND	PP, ASSAM
48	AB/884/2023	MOFIDUL ISLAM @ MAFIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
49	AB/899/2023	ABDUL ALIM MONDAL @ ABDUL ALIM MANDAL Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
50	AB/1011/2023	MONIRUL HOSSAIN @ MONIRUL ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB	PP, ASSAM
51	AB/1219/2023	EA HABIZUR ROHMAN @ HABIZUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR G U AHMED MR M Z SHAH	PP, ASSAM
52	AB/1825/2023 FIXED	SHYAM SUNDAR CHOUDHURY Versus THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	PP, ASSAM
<u>ORDERS</u>				
53	Crl.Pet./338/2020 B/O	SURAJIT SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR	PP, ASSAM
54	W.P.(Crl.)/4/2023 FIXED	DR. SWETABH SUMAN Versus CENTAL BUREAU OF INVESTIGATION	MR N Z LOTHIA	MR. S C KEYAL SC, CBI
	WITH I.A.(Crl.)/72/2023 in W.P.(Crl.)/4/2023	DR. SWETABH SUMAN Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTHIA	
55	W.P.(Crl.)/19/2023 FIXED	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM DY.S.G.I.
56	Crl.Pet./772/2023 FIXED	MRIDUKALPA BARUAH Versus POLLY DAS	MR R K MOUR MR. B DEKA MR P DAS MR. R GUPTA MR A SARMA	MR. M HASAN (R-1) MR. M R SODIAL (R-1) MS S Z HAYAT (R-1)
57	I.A.(Civil)/2433/2023 in W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
	WITH W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM DY.S.G.I.
	WITH I.A.(Civil)/2434/2023 in W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.

HEARING

58	W.P.(CrI.)/3/2021 FIXED	AMINUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 8 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM MR S BORTHAKUR MR H I CHOUDHURY (R-5) MR. L R MAZUMDER (r-9) MS. C CHOUDHURY (R-5) MR. A Z AHMED (r-9) MR. D GOGOI SC, CUSTOMS
59	CrI.A./53/2021 2 Y 8 M 2 D :WITH LCR 5 FILES, FIXED	VIKKY PACHAURI @ VIKASH PACHAURI AND ANR. Versus UNION OF INDIA	MR. N AHMED MD S I AHMED	

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. I H SAIKIA	23-08-2023	To	24-08-2023
11)	MR A W AMAN	22-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 24th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -			
1 WP(C)/4283/2012 WITH LCR	ARUN KONWAR and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D P CHALIHA MS.A MAHANTA MR.U P CHALIHA	GA, ASSAM
2 WP(C)/4415/2012	BALINDRA PRAN KAKATI Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR. I CHOWDHURY SR ADV MR.D DEKA MR.P BORGHAIN MR A ATREYA	GA, ASSAM MR.A THAKUR
3 WP(C)/4730/2012	SMTI MINAKSHI MEDHI Versus THE STATE OF ASSAM AND ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	MR. D P BORAH (SC, HEALTH) MR. N D SARMA (R-6) MS. D BORAH MR. P K SHARMA (R-6) MR. S A SANGMA (R-6)
4 WP(C)/4902/2012	ABDUL ZAKIR Versus UNION OF INDIA and ORS.	MR.M U MONDAL MR.N AHMED MR.M HUSSAIN	MR.A SARMA MR.R M DEKA ASSTT.S.G.I. SC, I O C
MOTION			
5 WP(C)/3179/2023 FIXED	SEEMANTA BHATTA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM
ADMISSION			
6 WP(C)/308/2022 FIXED	SURESH RAJBHAR Versus THE STATE OF ASSAM AND 3 ORS	MR. D K KOTOKY MR. P S BHATTACHARYYA MS J K JAISWARA	GA, ASSAM SC, GHC SC, FINANCE
7 WP(C)/5059/2022 FIXED	RAMANI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A CHOUDHURY GA, ASSAM MR. S ISLAM MS. A KAUSHAR SC, GAD
8 WP(C)/5086/2022 FIXED	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR K KASHYAB	GA, ASSAM MR R DHAR, SC, PWD M KATAKY MR. D MAZUMDAR, ADDL. AG, ASSAM

9	WITH WP(C)/6861/2017	DIMBESWAR DAS Versus THE STATE OF ASSAM and 13 ORS	MS B DEVI MR.R SARMA	GA, ASSAM SC, HEALTH
10	WITH WP(C)/8119/2017	AJOY MAHANTA Versus THE STATE OF ASSAM and 4 ORS	MR.P P DUTTA MR.A BHATTACHARYYA MS.M KALITA	GA, ASSAM MR. R PHUKAN(R-5) SC, WATER RESOURCE
11	WITH WP(C)/334/2019	LUKUMONI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MRS. R S DEURI	GA, ASSAM SC, WATER RESOURCE
12	WITH WP(C)/6047/2019	RAMEN BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR S JAFRI	GA, ASSAM
13	WITH WP(C)/7388/2019	MANASH PRATIM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SINHA MR. P KALITA	GA, ASSAM
14	WITH WP(C)/7898/2019	WAHIDA ARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR. F KHAN MS. D BARUAH MS. BISMITA BARMAN	MS. M D BORAH (GA, ASSAM)(R-1 to R-3) SC, PWD
15	WITH WP(C)/1403/2020	IMRANA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	GA, ASSAM SC, P H E
16	WITH WP(C)/1846/2020	ZAKIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, IRRIGATION
17	WITH WP(C)/2526/2020	SANJOY DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S C BISWAS MS A DAS MR. P S BISWAS	GA, ASSAM SC, FOREST DEPTT.
18	WITH WP(C)/4059/2020	ALAKA HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MRS J D KHAUND MRS J D KHAUND MR. D BARUAH MR. P K BORDOLOI MS B PAUL	GA, ASSAM SC, FOREST
19	WITH WP(C)/5588/2020	JAGADISH BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR. S P CHOUDHURY MS. S DASGUPTA	GA, ASSAM
20	WITH WP(C)/595/2021	FARHAD MD. ANAMUL HUSSAIN Versus THE STATE OF ASSAM AND 9 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, PERSONNEL DEPT. SC, PWD SC, FINANCE
21	WITH WP(C)/754/2021	NAYANMONI PHUKAN Versus THE STATE OF ASSAM AND 3 ORS	MRS P P BORAH MR. P K DAS MR S N ADHYAPAK MS B DAS	GA, ASSAM SC, PWD
22	WITH WP(C)/4093/2021	BISPENDRA SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	GA, ASSAM
23	WITH WP(C)/4216/2021	JANA ROBIDAS Versus THE STATE OF ASSAM AND ANR.	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. H.K. DEORI	GA, ASSAM

24	WITH WP(C)/4802/2021	MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MS N BEGUM MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM SC, HEALTH
25	WITH WP(C)/4848/2021	SAGARIKA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	GA, ASSAM SC, P H E
26	WITH WP(C)/4897/2021	SURAJIT SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J PHUKAN MR P P PHUKAN	GA, ASSAM MR. P N GOSWAMI (SC, FOREST DEPARTMENT)
27	WITH WP(C)/5784/2021	NAYANDEEP GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
28	WITH WP(C)/5789/2021	JUTIKA BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH	GA, ASSAM SC, HEALTH
29	WITH WP(C)/1289/2022	BHANU PRIYA CHETIA Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MRS. R RONGMEI MS. D J BORAH	GA, ASSAM
30	WITH WP(C)/2171/2022	MRITUNJOY DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S DASGUPTA	GA, ASSAM SC, INDUSTRIES AND COMMERCE
31	WITH WP(C)/4005/2022	KARTIK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K DAS MS. P DAS	GA, ASSAM SC, AGRI. DEPARTMENT
32	WITH WP(C)/4480/2022	SUMAN DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM
33	WITH WP(C)/5129/2022	RAJIB SENGUPTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, WATER RESOURCE
34	WITH WP(C)/5941/2022	CHIRANJEEV NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MS M D MEDHI	GA, ASSAM SC, FOREST
35	WITH WP(C)/6200/2022	RINGCHAR DAIMARY Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN	GA, ASSAM
36	WITH WP(C)/6805/2022	BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
37	WITH WP(C)/8093/2022	PINAK DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM
38	WITH WP(C)/8167/2022	PAPU THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR D BHATTACHARYA	GA, ASSAM
39	WITH WP(C)/179/2023	SEHNAZ YASMIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR N RAHMAN	SC, P AND R.D. GA, ASSAM

40	WITH WP(C)/344/2023	RAMANANDA DEY@RAMANANDA CH DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
41	WITH WP(C)/2007/2023	TILAK DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS N GUPTA MR. C DAS	GA, ASSAM
42	WITH WP(C)/2076/2023	SANTIMONI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, HEALTH
43	WITH WP(C)/2172/2023	KRISHNA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
44	WITH WP(C)/3501/2023	KAKUMONI BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH	SC, P AND R.D. GA, ASSAM
45	WP(C)/3314/2023 FIXED	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
46	WITH WP(C)/3422/2023	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, A S T C SC, TRANSPORT
47	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
48	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, A S T C SC, TRANSPORT SC, TRANSPORT
49	WP(C)/3690/2023 FIXED	RANJIT SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH J SAIKIA	SC, CO OP SC, TREASURY
50	WITH WP(C)/3398/2023	SANJIB SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MR. J PATOWARY MS B DUTTA C. SARMAH	SC, CO OP SC, FINANCE
	WITH I.A.(Civil)/1849/2023 in WP(C)/3398/2023	SANJIB SAIKIA, Versus THE STATE OF ASSAM AND 5 ORS	MR. S R GOGOI MS B DUTTA C. SARMAH	SC, CO OP SC, FINANCE
51	WITH WP(C)/3653/2023	HRIDAYA NANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	M K BORAH	SC, CO OP

52	WITH WP(C)/3654/2023	RAJKUMAR SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	M K BORAH	SC, CO OP
53	WP(C)/4068/2023 FIXED	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
54	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
55	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
56	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
57	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
58	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
59	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
60	WP(C)/4343/2023 FIXED	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, A S T C SC, TRANSPORT
ORDERS				
61	Cont.Cas(C)/119/2021 FIXED	DR. BHAGAWATI PRASAD TODI Versus DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
HEARING				
62	WP(C)/2038/2014	M/S LAXMI NARAYAN KRAFT INDUSTRIES Versus THE UNION OF INDIA and 8 ORS	MR.K AGARWAL MR.S C KEYAL MR. R DUBEY MS.P BARUAH	MR.S SAIKIA SC, TAXES ASSTT.S.G.I. MR.S SAMARIA SC, INDUSTRIES
63	WP(C)/5641/2022 FIXED	SOURAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P C DEY	SC, AGRI. DEPARTMENT

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
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9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. I H SAIKIA	23-08-2023	To	24-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 WP(C)/4569/2013 WITH LCR	THE WORKMEN OF DAYANG TEA ESTATE Versus THE MANAGEMENT OF DAYANG TEA ESTATE and ANR.	MR.P KALITA MRS.A BHATTACHARYYA	MR.S SARMA MR.J ROY MR.C CHAKRAVARTY MS.R HAZARIKA MR.S BORTHAKUR MS.S KAKOTI
2 WP(C)/4712/2013 CAVT. NO. CAVT. 840/13	ON THE DEATH OF DEBA KUMAR BORA, HIS LEGAL HEIR REP. Versus INDIAN OIL CORPORATION LTD. and 4 ORS	MR.K N CHOUDHURY MR.A BISWAS MR.R SEKHAR MR.S SARMA MRU S BORGHAIN MR.A BARUAH	MR.M K CHOUDHURY ASSTT.S.G.I. MR.A BARKAKATI FOR CAVEATOR
3 WP(C)/4753/2013	GENERAL SECRETARY MANTRI Versus THE STATE OF ASSAM AND 4 ORS	MR.R THAKURIA MR.L P SHARMA MR.S CHAKRABARTY	GA, ASSAM MR. T C CHUTIA(GA,ASSAM) MS.A SHARMA(R- 3 & 4) SC, FINANCE MRS.A VERMA
WITH MC/3765/2013 in WP(C)/4753/2013	ASSAM RASTRABHASA PRACHAR SAMITY KARMI SABHA and ANR. Versus THE STATE OF ASSAM AND ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MS.A SHARMA MRS.A VERMA SC, FINANCE
4 WP(C)/5237/2013	M/S DOWN TOWN HOSPITAL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MS.D DEKA MR.M CHETIA MS.N DEKA MR.M GOGOI	GA, ASSAM
ADMISSION			
5 WP(C)/497/2019 FIXED	MAFIDUL ISLAM AND ANR. Versus INDIAN OIL CORPORATION LTD AND 2 ORS.	MR. G C PHUKAN MR. K GOGOI MR. S M SARMA	MR. ABU JAHID (R1, R2) MD K RAHMAN (R1, R2) MR S ISLAM (R-3) SC, I O C
6 WP(C)/4429/2021 FIXED	MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, GHC SC, FINANCE
WITH 7 WP(C)/4389/2021	GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM SC, FINANCE DEPTT. SC, GHC

ORDERS

8	Cont.Cas(C)/293/2014 FIXED	DIPAK KUMAR DEY Versus ANKUR DUTTA	MR.K PAUL MR.P S BHATTACHARYYA MR.J P CHAUHAN MR.P J SAIKIA MR.R HAZARIKA MR.A K GUPTA MS.A SARMA	MR.R ISLAM MR.R DE MS.N MITRA
9	WITH WP(C)/2653/2014	DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY. and 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA	GA, ASSAM
	WITH MC/1596/2014 in WP(C)/2653/2014	DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY.TO THE GOVT. OF ASSAM and 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA	GA, ASSAM
	WITH MC/548/2015 in WP(C)/2653/2014	DIPAK KUMAR DEY Versus THE COMMISSIONER and SECY.TO THE GOVT. OF ASSAM and 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.K PAUL MR.P J SAIKIA MR.R HAZARIKA	GA, ASSAM
10	Cont.Cas(C)/78/2023 B/O	BISHNU DAYAL SAHU Versus SRIMANTA KUMAR GOSWAMI	MR B D DAS MRS R DEKA MR. H R DAS	MS. B CHOUDHURY MS. B CHOUDHURY MR. P BORAH TULIKA BORAH
11	Cont.Cas(C)/349/2023 B/O	M/S RCN CONSTRUCTIONS PVT LTD Versus CHANDAN SHARMA AND 2 ORS	MR B D DAS MRS R DEKA MR S BORA	
		HEARING		
12	WP(C)/2797/2014 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
13	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES
14	WP(C)/5866/2014 FIXED, WITH LCR	BUILDWORTH SHRAMIK UNION Versus THE MANAGEMENT OF M/S BUILDWORTH PVT. LTD.	MR.A DASGUPTA MR.B DAS MS.B DAS	MR.S CHOUDHURY MR.L P SHARMA
15	WP(C)/1112/2015 FIXED, WITH LCR	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF M/S BHOOTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
16	WP(C)/3871/2020 FIXED, WITH LCR	JATIN RAJKONWAR AND 6 ORS. Versus UNION OF INDIA AND 2 ORS.	MR A DASGUPTA MR. A D GUPTA MS. B DAS	MR G N SAHEWALLA, (R-2,R-3) MR. A K DUTTA MR H K SARMA, (R-2,R-3) MR M SAHEWALLA, (R-2,-3) MS T J SAHEWALLA, (R-2,-3) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1455/2021 B/O	JINU BEZBORA SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI	SC, PNDR GA, ASSAM SC, FINANCE
	WITH			
2	WP(C)/837/2021	MAMONI GOGOI (BORGHAIN) @ MAMONI GOGOI @ MAMONI BORGHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PNDR GA, ASSAM SC, FINANCE
	WITH			
3	WP(C)/1408/2021	RENU PROVA CHETIA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	SC, PNDR GA, ASSAM SC, FINANCE
	WITH			
4	WP(C)/2159/2021	PRAVAWATI BORAH (CHUTIA) Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. P CHAKRABORTY	SC, PNDR GA, ASSAM SC, FINANCE
5	WP(C)/5085/2022 FIXED	OM PRAKASH AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MS T WAPANGLA MR D KALITA	MR. J K GOSWAMI (r-4) MR. J BARMAN (r-4) SC, INDUSTRIES AND COMMERCE SC, AIDC
HEARING				
6	WP(C)/1130/2012 (TOP OF THE LIST)	DEHI RAM BARUAH Versus THE UCO BANK and 2 ORS	MR.M K CHOUDHURY MR.M DUTTA MR.N BARUAH	MR.K K BHATRA MR.R K BHATRA MS.A BORA
7	WP(C)/2246/2012 CAVT. NO. 575/12 (TOP OF THE LIST)	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA MR.A BARUAH	MR.K N CHOUDHURY MR.A K PURKAYASTHA MS.S SEAL MR.M MAHANTA MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.

8	WITH WP(C)/2613/2012 CAVT. NO. 575/2012	CHIRANJEEB DAS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.R M DEKA	MR.S K SINGH MR.R DUBEY MS.A B KAYASTHA MS.P SHARMA FOR CAVEATOR SC, EXCISE DEPTT.
9	WP(C)/2762/2012 (TOP OF THE LIST)	RAKESH HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR.R K MALAKAR MRS.H KALITA MS.G GOSWAMI	DR.B AHMED SC, CO-OP. GA, ASSAM
10	WP(C)/2934/2012 (TOP OF THE LIST)	BHORAT CH. BORAH Versus THE G.M., INDIAN BANK and ORS.	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.D DAS MRS.A VERMA	MR.T ROY MS S CHAKRABORTY (r-1,2,3) MR.P SEN
11	WP(C)/3179/2012 (TOP OF THE LIST)	SMT. DEEPA BORKAKOTI Versus THE STATE OF ASSAM AND ORS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MR.J DAS	SC, FINANCE & TAXATION MS.B CHOUDHURY MR.S SAHU
12	WITH WP(C)/4487/2012	DWIJEN SAIKIA Versus THE STATE OF ASSAM AND ORS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MR.J DAS MR.S DUTTA	MS.B CHOUDHURY MR.S SAIKIA MR.S SAHU SC, TAXES
13	WP(C)/2812/2017 FIXED	PANKAJ KAKOTY Versus THE STATE OF ASSAM and 7 ORS.	MR.K N CHOUDHURY MR.M AHMED	GA, ASSAM SC, HEALTH SC, PERSONNEL DEPT.
14	WITH WP(C)/3383/2015	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M AHMED MR.M HASHAN	MR.H K MAHANTA MR.J M A CHOUDHURY SC, PERSONNEL DEPT. SC, HEALTH
15	WITH WP(C)/3384/2015	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M AHMED MR.M HASHAN	MR.H K MAHANTA MR.J M A CHOUDHURY SC, HEALTH SC, PERSONNEL DEPT.
16	WITH WP(C)/2924/2017	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM and 7 ORS.	MR.K N CHOUDHURY MR.M AHMED	GA, ASSAM SC, HEALTH SC, PENSION
17	WP(C)/3390/2021 FIXED	JIBAN SAIKIA Versus THE UNION OF INDIA AND 4 ORS.	MR. S K DEORI MS. SOMILA	MRS. A GAYAN ASSTT.S.G.I.
18	CrI.Pet./77/2022 WITH ORIGINAL COPY OF CD (ONE FILE), B/O.	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM
	WITH I.A.(CrI.)/96/2023 in CrI.Pet./77/2022	SHRI DILIP BANSAL Versus RATU TECHI AND 6 ORS.	MR. R P SARMAH	MR. S K DEORI

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
1 RFA/27/2013 (HEARING) , WITH LCR, FIXED	JOY PRAKASH BERIA Versus THE STATE OF ASSAM AND ORS	MR.J SHARMA MR.P TALUKDAR MR.G KAKATI	SC, PWD ROAD MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH, SC PWD MR.S DUTTA
2 CRP(IO)/46/2014 (HEARING), WITH LCR	THE STATE OF ASSAM and 3 ORS. Versus SUKHENDU DEY	MR.I CHOUDHURY MR.A BARUAH	MR. P KHATANAR MR G KHANDELIA MR. K DEKA MR.G KHANDELIA
WITH 3 CRP(IO)/45/2014	THE STATE OF ASSAM and 3 ORS Versus D.N. CONSTRUCTION PVT. LTD.	MR.A BARUAH	MR.G KHANDELIA
ADMISSION			
4 CRP/80/2022 FIXED	SMT. ANIMA BARUAH AND 2 ORS. Versus BHUBANESWAR DAS	MR. S K GOSWAMI MR. R SHARMA	MR R SARMA MR R PATAR
5 CRP/138/2022 FIXED	KRISHNA DEVI @ SABITRI DEVI (RANI), Versus UNION OF INDIA AND 2 ORS	MR. S SAHU PETITIONER IN PERSON MS. A ROY	DY.S.G.I.
BAIL HEARING			
6 AB/1658/2023 FIXED	RASUL HOQUE BAHADUR Versus THE STATE OF ASSAM	MR. R P SARMAH MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
ORDERS			
7 RFA/48/2022 WITH LCR, FIXED	M/S PANSARI CONSULTANCY AND ANR. Versus M/S BRAHMAPUTRA ROLLIG MILLS PVT. LTD. AND 4 ORS.	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR MR J RAJBONGSHI	MR A K RAI (R1 TO 5)
8 CRP(IO)/300/2022 FIXED	VINOD KUMAR KEDIA Versus M/S. J N AGENCY AND 15 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. R DUBEY (R1-R5) MS. A B KAYASTHA (R1-R5) MR. A N I HUSSAIN (R1-R5)

9	I.A.(Civil)/2360/2023 WITH LCR, FIXED in MACApp./828/2022 WITH MACApp./828/2022	SURESH PROJA AND ANR Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS UNITED INDIA INSURANCE CO. LTD. Versus SURESH PROJA AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MR. A J SAIKIA MR. B KAKATI	MR. A J SAIKIA MR. A K GUPTA (R-1,2) MR. R S MISHRA (R-1,2)
HEARING				
10	Crl.Pet./63/2023 PART-HEARD, WITH LCR 1 FILE, FIXED	ARJUN PANDEY Versus THE STATE OF ASSAM AND ANR	MR B PUSHILAL MS. M. G. BISWAS	MR. A GANGULY (r-2) MR. A DUTTA (r-2) MR. A DHANUKA (r-2) PP, ASSAM
11	RFA/29/2010 WITH LCR, FIXED WITH CO/2/2011 in RFA/29/2010 WITH MC/3456/2013 in RFA/29/2010 WITH I.A.(Civil)/1856/2017 in RFA/29/2010 WITH I.A.(Civil)/282/2022 in RFA/29/2010	ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS BIKASH BHUIYA and 3 ORS, Versus MD. REDWANUL HOQUE LASKAR and ORS, MD.REDWANUL HOQUE LASKAR and ORS Versus BIKASH BHUIYAN and 2 ORS BIKASH BHUIYAN and 2 ORS Versus ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR and ORS ON THE DEATH OF REDWANUL HOQUE LASKAR HIS LEGAL HERIS LAILA KHANOM LASKAR Versus ON THE DEATH OF BIKASH BHUIYA HIS LEGAL HEIRS 1.1) SHUKLA BHUIYA	MR.K K MAHANTA MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.D J BORAH MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED	MR.S K GHOSH MR.S P CHOUDHURY MR.K K MAHANTA MS.L N CHOUDHURY MD.M H CHOUDHURY MR.B U LASKAR MS.D J BORAH MS.M DEORI MR.K SINGHA MS.M DUWARAH MS.S KHAN MR.S K GHOSH MR.S P CHOUDHURY
12	RSA/185/2010 WITH LCR, FIXED	ON THE DEATH OF GOPENDRA CH. DAS HIS LEGAL HEIRS BACHAN CH. DAS and ORS Versus ANIL CH.DAS and ORS,	MR.B K PURKAYASTHA MR.B K JAIN MS.M NEOG	MR.S K GHOSH MR.S P CHOUDHURY
13	MFA/15/2015 WITH LCR, FIXED WITH I.A./70/2015 in MFA/15/2015	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED AOD	MSB DEVI MR.B SARMAH(Rly.Adv.) MRS. UMA CHAKRABORTY MS.R CHOUDHURY MS. M CHATTERJEE MS. K KALITA MS.R R BORAH MSB DEVI MS.R CHOUDHURY MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA MR.S K GHOSH MR.S P CHOUDHURY
14	RSA/28/2016 WITH LCR, FIXED	SRI HIMEN BORTHAKUR Versus SRI PULOK MONI SAIKIA	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.J ROY MR.C CHAKRABORTY MR.S BORTHAKUR MS.S KAKATI

15	MFA/92/2017 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MALEKA KHATUN and 2 ORS	MR.R C PAUL MS.S ROY	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR
16	MFA/177/2017 WITH LCR, FIXED	SMTI JAYANTI DAS Versus THE UNION OF INDIA	MR. S CHAUHAN MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN MR. P MAZUMDER MR N ALAM M. BORUAH	C.G.C. MR. B SARMA SC, NF RLY
17	RFA/82/2018 CAVT. NO.0591/2018 WITH LCR, FIXED	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 2 ORS	MR D TALUKDAR MR K K BARUAH	MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)
	WITH I.A.(Civil)/4078/2019 in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS Versus SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR	MR. A M BARBHUIYA MR. A KHANIKAR
18	MACApp./822/2018 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMTI SANTWANA GOSWAMI AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A J SAIKIA (R- 5) MR. M DUTTA (R-1) MR. S BORTHAKUR MR P BORTHAKUR MR. R DEV MS S DEV (R-1) MR. U K DUTTA MR. B KAKATI MS B KASSHYAP MR. D GOGOI MR J MAHANTA (R-1) MR. D RAJKHOWA MS. C HAZARIKA
19	MACApp./447/2019 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD. Versus xxx	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR. K K BHATTA (R8) MR H DAS MR. A ROY MS R DEVI (R8)
	WITH CO/8/2022 in MACApp./447/2019	M/S NEW INDIA ASSURANCE CO. LTD. Versus UNITED INDIA INSURANCE CO. LTD. AND 9 ORS.	MR. K K BHATTA MR J JOHN MS R DEVI	
20	FAO/53/2022 FIXED	RAJ KAMAL LTD. Versus BAKKAR ALI @ MD ABU BAKKAR ALI AND 16 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	MR. B CHAKRABORTY (r-14,15,16,17) MR K L GUPTA (r-14,15,16,17)
	WITH I.A.(Civil)/3026/2022 in FAO/53/2022	RAJ KAMAL LTD. Versus BAKKAR ALI @ MD ABU BAKKAR ALI AND 16 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	
21	CRP(IO)/109/2023 CAVT. NO.03042/023, (AT 2:00 PM), WITH LCR, FIXED	M/S. HOTEL PRADEEP Versus M/S CSA SANNA VAIBHAV HOSPITALITY LLP	MR K K MAHANTA (Sr. Advocate) MR G RAHUL MR. D M NATH	MR. A PARVEZ MR C PHUKAN MR D GOGOI FOR CAVEATOR MR. S SINGHA
STAY MATTERS				
22	CRP(IO)/85/2021 FIXED	SMTI JOYMONI BASUMATARY AND 2 ORS Versus SMTI REBIKA @ RIBEKA BASUMATARY AND 3 ORS.	MR. B C DAS MR. A R SHOME MR. P MAZUMDER	MR S CHAUHAN (R-1,4) MR. ABU JAHD (R-2) MR B PUSHILAL (R-1,4)

23 CRP/50/2023
CAVT. NO.04312/023,
FIXED

T.K. ENGINEERING CONSORTIUM
PRIVATE LTD. AND 5 ORS.

Versus
TECHCON INFRASTRUCTURE PVT. LTD.

MR. D MOZUMDER
MR. S K DEORI
MS. SOMILA
MR. D MAZUMDAR

MR. O P BHATI

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. I H SAIKIA	23-08-2023	To	24-08-2023
11)	MR A W AMAN	22-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 24th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2948/2023	RAHIM BADSHA AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
2	Bail Appln./2949/2023	MANOJ KUMAR NATH Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
3	Bail Appln./2950/2023	RINTI DAS Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
<u>MOTION</u>				
4	Crl.Pet./791/2023	RUNUMANI BEGUM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
5	Crl.Pet./793/2023	MAFIDUL ISLAM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
6	Crl.Pet./794/2023	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
7	Crl.Pet./875/2023	IMAN HUSSAIN TALUKDAR @ DHULU BABU Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MD A ISLAM M AHMED	PP, ASSAM
8	Crl.Pet./876/2023	KYRSHANWELL SOHKHLET Versus THE STATE OF ASSAM AND ANR	MR. R CHETRI MR N MILI	PP, ASSAM
9	AB/2925/2023	HAFIJATDDIN AHMED @ MINTU ALI Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
10	AB/2926/2023	SAFIKUL ALI Versus THE STATE OF ASSAM	MR M H AHMED MR. D M KHAN	PP, ASSAM
11	AB/2929/2023	SHAH NURZAMAL AZAD @ NURJAMAL AZAD Versus THE STATE OF ASSAM	MR. A M BORA MD A HUSSAIN MR J A AZAD	PP, ASSAM

12	AB/2930/2023	NABO KR PATHAK AND ANR Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
13	AB/2931/2023	ABDUL KHALEK Versus THE STATE OF ASSAM	MR. K I MAZUMDER	PP, ASSAM
14	AB/2932/2023	MINHAJUL ISLAM Versus THE STATE OF ASSAM	MR K THAKUR MR. A HOQUE	PP, ASSAM
15	AB/2933/2023	TAFAJUL HOQUE @ HUSSAIN AND 6 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM	PP, ASSAM
16	AB/2934/2023	SARIFUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
17	AB/2936/2023	AINUL HOQUE Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
<u>ADMISSION</u>				
18	Crl.A./302/2023	SYED TAJAMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. I A HAZARIKA MR F U BARBHUIYA MS S DAS	PP, ASSAM
	WITH I.A.(Crl.)/723/2023 in Crl.A./302/2023	SYED TAJAMAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. I A HAZARIKA MR F U BARBHUIYA MS S DAS	PP, ASSAM
19	Crl.A./303/2023	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
	WITH I.A.(Crl.)/724/2023 in Crl.A./303/2023	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
20	Crl.A./307/2023	BIPUL SARKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/741/2023 in Crl.A./307/2023	BIPUL SARKAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
21	Crl.Pet./629/2023 FIXED	KABINDRA NARZARY Versus KHURSHID ALOM	MR G BAISHYA MS. P DAS	MR. D SUR J U AHMED MR. N K MURRY
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./2575/2023 WITH LCR, FIXED	MANJUR ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
23	Bail Appln./2771/2023 FIXED	KUMAR ALI Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI	PP, ASSAM
24	Bail Appln./2782/2023 WITH OFFICE NOTE, LCR FILE, FIXED	KRISHANA SHILL Versus THE STATE OF ASSAM	MR H K NATH MR J BORAH	PP, ASSAM
25	Bail Appln./2808/2023 FIXED	RAHUL MALLA AND ANR Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM

26	Bail Appln./2825/2023 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
27	Bail Appln./2835/2023 FIXED	HABIBUR ISLAM AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
28	Bail Appln./2877/2023 FIXED	ABDUL AZAD Versus THE STATE OF ASSAM	MR. T SK MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/833/2023 FIXED	ABDUL LATIF Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	PP, ASSAM
30	AB/1179/2023 FIXED	MINZER ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
31	WITH AB/498/2023	KAZIZ ZAMAN @ KAZI ZAMAN Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
32	AB/1467/2023 FIXED	ABDUL SAMAD @ SAMAD ALI AND 2 ORS Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
33	AB/1769/2023 FIXED	ZIABUR RAHMAN KHAN Versus THE STATE OF ASSAM	MR H K DAS MR. U PATHAK MR N K SARMA	MR. R P SARMAH(INFORMANT) MR. D DOLEY (INFORMANT) MS A DEKA(INFORMANT) PP, ASSAM
34	AB/1772/2023 FIXED	MAINUL HAQUE LASKAR AND ANR Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
35	AB/1797/2023 FIXED	KASMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	MR N AHMED(INFORMANT) MR. A KALAM(INFORMANT) PP, ASSAM
36	AB/1847/2023 FIXED	HEFZUR AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
37	AB/2043/2023 FIXED	NEKIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
38	AB/2075/2023 AB 1440/2023(D/O)	MANOJ KUMAR BORAH @ MANOJ BORA Versus THE STATE OF ASSAM	RIYAZ KHAN MR. S K NATH	PP, ASSAM
39	AB/2077/2023 FIXED	ASADUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR N J DUTTA MR Z RAHMAN MR S PRODHANI	MR N AHMED(INFORMANT) MR. A KALAM(INFORMANT) PP, ASSAM
40	AB/2217/2023 FIXED	SUMNATH NARAH Versus THE STATE OF ASSAM	MR. R P HAZARIKA MR M J DEURI MR. T DEORI	PP, ASSAM
41	AB/2279/2023 FIXED	ABDU SALAM MAZUMDER Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
42	AB/2346/2023 FIXED	RUPAM KALITA Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
43	AB/2506/2023 FIXED	JAGIR HUSSAIN @ JAGIR HOSEN AND ANR Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM N CHAKRABARTY S PAUL	PP, ASSAM

44	AB/2595/2023 FIXED	RUBUL HOSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	MR. M I HUSSAIN (FOR INFORMANT) MR. S M RAHMAN (FOR INFORMANT) N. UDDIN (FOR INFORMANT) PP, ASSAM
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ORDERS

45	CRL.A(J)/10/2023 <u>5 Y 5 M 11 D</u> :WITH OFFICE NOTE, LCR 4 FILES, FIXED	SRI MUN BARMAN @ KALE . Versus THE STATE OF ASSAM AND ANR .	MS. M BARMAN LEGAL AID COUNSEL	PP, ASSAM
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46	I.A.(CrI.)/720/2023 in AB/2705/2023	BRIZ KHAN AND ANR Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
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WITH AB/2705/2023		BRIZ KHAN AND ANR Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
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47	Bail Appln./2623/2023	AJIJUL KHAN Versus THE STATE OF ASSAM	MR. A ALI MR. Y ALI S ALI	PP, ASSAM
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48	I.A.(CrI.)/722/2023 in CrI.A./7370/2023	MS SHREYA SARMAH Versus THE STATE OF ASSAM AND ANR.	MR A C BORBORA MRS. R BORBORA MR P KATAKI MS. N DEY MR. U SAIKIA MS N KASHYAP	PP, ASSAM
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WITH CrI.A./7370/2023 (Filing Number)		MS SHREYA SARMAH Versus THE STATE OF ASSAM AND ANR. (E)	MR A C BORBORA	
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49	I.A.(CrI.)/742/2023 in CrI.A./8560/2023	CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
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WITH CrI.A./8560/2023 (Filing Number)		CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR. A	MR. P P DUTTA	
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WITH I.A.(CrI.)/8562/2023 (Filing Number)		CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR. A	MR. P P DUTTA	
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HEARING

50	CrI.A./58/2011 WITH LCR 4 FILES, P.B.-1	SRI JOGEN BARUAH AND 5 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MS. D SAIKIA, AMICUS CURIAE MRS.B H KASHYAP MR.S BORDOLOI	PP, ASSAM
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51	CrI.Rev.P./532/2022 WITH LCR 3 FILES, FIXED	URMILA DAS Versus THE STATE OF ASSAM AND 4 ORS	DR. N DEKA MS. S DAS MS. P CHAKRABORTY	MR. A PAUL (R1 TO 4) PP, ASSAM
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WITH CrI.Rev.P./610/2022		KUSHAL DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A PAUL	DR. N DEKA (r-2) PP, ASSAM
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53	CrI.A./14/2023 <u>1 Y 1 M 22 D</u> :WITH LCR 4 FILES, FIXED	MANTU KUMAR Versus THE STATE OF ASSAM AND ANR.	MR S K NATH MR H BETALA MR C KUMAR RIYAZ KHAN	PP, ASSAM
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WITH I.A.(CrI.)/47/2023 in CrI.A./14/2023		MANTU KUMAR Versus THE STATE OF ASSAM AND ANR.	MR S K NATH MR H BETALA MR C KUMAR RIYAZ KHAN	PP, ASSAM
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54

Crl.A./177/2023
WITH LCR 5 FILES, FIXED

PARAMESWAR RAJOWAR @
PARAMESWAR RAJUWAR

Versus

THE STATE OF ASSAM AND ANR.

MR S SARMAH
MS. RUKMINI BARUA
MS. PADMINI BARUA

PP, ASSAM

WITH
I.A.(Crl.)/428/2023
in Crl.A./177/2023

PARAMESWAR RAJOWAR @ PARAMSWAR
RAJUWAR

Versus

THE STATE OF ASSAM AND ANR.

MR S SARMAH
MS. RUKMINI BARUA
MS. PADMINI BARUA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. I H SAIKIA	23-08-2023	To	24-08-2023
11)	MR A W AMAN	22-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,24th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
OLD PENDING CASES (MORE THAN 10 YEARS)			
1 WP(C)/880/2011 FIXED	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. Versus SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS MR. A KALITA MS. U. DAS, SC, LABOUR AND UNEMPLOYMENT,
2 WP(C)/2073/2011	PHANIDHAR BORAH Versus THE UNION OF INDIA and ORS	MR.A M MAZUMDAR MR.F K R AHMED MR.A ALI MD.S ISLAM MR.M K HUSSAIN MR.A CHOUDHURY	MR.S SARMA MR.R HAZARIKA ASSTT.S.G.I.
3 WP(C)/4426/2011	DR. MONJULA DAS Versus THE STATE OF ASSAM AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.P K SHARMA	MR.D SAIKIA MR.I CHOWDHURY SC, HEALTH MR.N KHATANIAR
WITH 4 WP(C)/4646/2012	MANJULA DAS Versus STATE OF ASSAM and ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.P MEDHI MR.P K SHARMA	SC, HEALTH
5 WP(C)/4689/2011	BUDDHESWAR SINGHA Versus THE STATE OF ASSAM AND ORS	MRS.R S DEURI MS.B BHUYAN MS.P PATHAK MS.A SAIKIA	MR.B D DAS GA, ASSAM SC, A S E B
ADMISSION			
6 WP(C)/282/2023 PART-HEARD, FIXED ON 24-0- -2023 AT 2 PM	SUDHA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMAH MR G PATHAK MR I UDDIN	GA, ASSAM MR. K GOGOI SC, FOREST SC, REVENUE
WITH 7 WP(C)/2998/2023	SUDHA DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B SARMAH MR G PATHAK	GA, ASSAM SC, FOREST SC, REVENUE
8 WP(C)/2795/2021 FIXED	M/S OIL INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K KHANNA MR D DAS	MR. S C KEYAL (SC, GST) MR. B GOGOI (SC, STATE GST)
WITH 9 WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	MR. S. C KEYAL, SC, GST ASSTT.S.G.I.

	WITH I.A.(Civil)/1422/2021 in WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	SC, GST (S. C. KEYAL) MR. B GOGOI (SC, STATE GST)
10	WITH WP(C)/3875/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 2 ORS.	MR K KHANNA MR D DAS	SC, GST MR. S C KEYAL ASSTT.S.G.I.
11	WP(C)/3258/2021 FIXED	M/S RISHA INFRASTRUCTURE Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. R MAZUMDAR MR H BEZBARUA SC, FOREST
12	WP(C)/4430/2021 FIXED	PADMARAJ RJ Versus THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR. R DUBEY MR M CHETIA MS. A B KAYASTHA MR. A N I HUSSAIN MR A RASHID MR. K ISLAM MR N AHMED	MR. N SARKAR (R-7) MR. D MAZUMDAR (R-7) MR P K BASU (R-7) SC, RAILWAY
13	CRP/13/2023 FIXED	MS GD ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA	PETITIONER IN PERSON	MR H GUPTA DY.S.G.I.
HEARING				
14	WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, BTC MR. A. BARUAH, SC, FOREST
	WITH MC/833/2015 in WP(C)/7241/2013	BIJOY BASUMTARY Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
15	WP(C)/268/2017 FIXED, WITH LCR	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)
16	WP(C)/524/2021 FIXED	M/S QUALITY PHARMA PRODUCTS PVT LTD (UNIT II) Versus THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI	MR. P DAS MR. S BARUAH (SC, POLLUTION CONTROL BOARD OF ASSAM, R-6) MR G DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR. I H SAIKIA	23-08-2023	To	24-08-2023
11)	MR A W AMAN	22-08-2023	To	01-09-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 24th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

OLD PENDING HEARING MATTERS WILL NOT BE ALLOWED TO BE ADJOURNED, LEARNED ADVOCATES ARE HEREBY REQUESTED TO BE PRESENT. IN ABSENCE OF LEARNED COUNSELS, MATTER WILL BE TAKEN UP BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2947/2023	KAMAL DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	
2	Bail Appln./2953/2023	DIPJYOTI DOLEY @ MICKEL Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
3	Bail Appln./2956/2023	RINKU ALI Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
<u>MOTION</u>				
4	Crl.Rev.P./290/2023 FIXED	MASTUFA UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
5	Crl.Rev.P./340/2023	DILDAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. D BORAH K BARMAN	PP, ASSAM
6	Crl.Rev.P./341/2023	MONOJ SINGHA @ MONOJ SINHA @ RIYAN AHMED Versus THE STATE OF ASSAM AND ANR.	G. DAS MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
7	Crl.Rev.P./342/2023	MANI KANTA SINHA Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
WITH				
	I.A.(Crl.)/745/2023 in Crl.Rev.P./342/2023	MANI KANTA SINHA Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM

ADMISSION

8	Crl.Pet./74/2023 FIXED	THE STATE OF ASSAM AND ANR Versus ABHAY SINGH		MR. K BORUAH MR. M ALAM
9	Crl.Rev.P./267/2023 FIXED	GOBINDA GOPE Versus THE STATE OF ASSAM AND ANR	MS S S ZIA	ADDL PP,ASSAM
10	Crl.Pet./756/2023 FIXED	MALAY MUKHARJEE Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR MR. M S HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
11	Bail Appln./2796/2023 WITH LCR, FIXED	NURRUDDIN KHAN @ RAFIQU Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM
<u>BAIL HEARING</u>				
12	I.A.(Crl.)/550/2023 FIXED in AB/1442/2023 WITH AB/1442/2023	ISLAM ALI Versus THE STATE OF ASSAM, ISLAM ALI Versus THE STATE OF ASSAM	MR S PAUL MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM PP, ASSAM
13	AB/999/2023 FIXED	DEEPMONI DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. I CHOUDHURY MR. G PHUKAN	PP, ASSAM
14	AB/1626/2023 FIXED	MD. SOHRAB ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MS R DEKA	PP, ASSAM
15	AB/1852/2023 FIXED	AFTAZUL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
16	AB/1901/2023 FIXED	MD. TAHIJUL ISLAM @ TAHEJUL ISLAM @ TARU MIA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
17	AB/2100/2023 FIXED	RIYAZUL ISLAM @ RIYAJUL HOQUE Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
18	AB/2452/2023 FIXED	DHIRONJOY NAIDING AND ANR Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR	PP, ASSAM
19	AB/2558/2023 FIXED	SHYAMAL ROY Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
20	AB/2599/2023 FIXED	SAHIDUL ALAM CHOUDHURY Versus THE STATE OF ASSAM	MR M J QUADIR MR S S ISLAM MS S AHMED	PP, ASSAM
21	AB/2706/2023 FIXED	PRIYA NATH TALUKDAR @ PRIYO TALUKDAR Versus THE STATE OF ASSAM	MD S HOQUE MR. S BARMAN	PP, ASSAM
22	AB/2760/2023 FIXED	HIRANYA DAS @ HIRANYA Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM
23	AB/2810/2023 FIXED	SHAHEB ALI SK Versus THE STATE OF ASSAM	MR. M MONDAL	PP, ASSAM
24	AB/2826/2023 FIXED	SOMER ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM

ORDERS

25	CRL.A(J)/114/2018 10 Y 1 M 7 D :WITH LCR 4 FILES, FIXED	SMT. SUNITA DEVI Versus THE STATE OF ASSAM	MR. ABHINAY KUMAR GUPTA, AMICUS CURIAE	PP, ASSAM
26	I.A.(CrI.)/740/2023 in CrI.Rev.P./8513/2023 WITH CrI.Rev.P./8513/2023 (Filing Number)	HAZARAT ALI Versus THE STATE OF ASSAM AND ANR HAZARAT ALI Versus THE STATE OF ASSAM AND ANR B	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. SK N MOHAMMAD	PP, ASSAM
27	I.A.(CrI.)/743/2023 in CrI.Rev.P./8438/2023 WITH CrI.Rev.P./8438/2023 (Filing Number)	PAPU KONCH Versus THE STATE OF ASSAM AND ANR PAPU KONCH Versus THE STATE OF ASSAM AND ANR H	MR S K SARKAR MS R KALITA L M GOGOI MR S K SARKAR	PP, ASSAM
QUASHMENT				
28	CrI.Pet./839/2013 WITH LCR 1 FILE, FIXED	HEMANT KUMAR AGARWAL and ANR Versus THE STATE OF ASSAM	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	PP, ASSAM
29	CrI.Pet./154/2021 FIXED WITH	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
30	CrI.Pet./152/2021 WITH	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
31	CrI.Pet./153/2021 WITH	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH PP, ASSAM
32	CrI.Pet./156/2021 WITH	MD. MIRI ALI Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
33	CrI.Pet./157/2021	MD. MIRI ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR P BHARDWAJ	MR B KAUSHIK MR. S HAZARIKA PP, ASSAM
34	CrI.Pet./329/2021 FIXED	THE FEDERAL BANK LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	Mukesh Sharma MS F RAHMAN	MR G SAIKIA (R-2) MR. D BARUAH (R-2) MR I A HAZARIKA (R-2) PP, ASSAM
35	CrI.Pet./198/2022 WITH LCR 2 FILES, FIXED	PINAK PANI ROY Versus THE STATE OF ASSAM AND ANR	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	MR. D K KOTHARI MR. B DEKA MS P BARUAH PP, ASSAM
36	CrI.Pet./210/2022 WITH LCR 1 FILE, FIXED	DR. SUNMONI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS M NIROLA	MR. B D GOSWAMI (r-2) MR. T CHUTIA (r-2) PP, ASSAM
37	CrI.Pet./359/2022 WITH LCR 1 FILE, FIXED	THE STATE OF ASSAM AND ANR Versus NIZAM UDDIN MAZARBHUIYA	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. P K ROYCHOUDHURY MR N DASGUPTA (r-1) MD. A KHAN MS P SIKDAR (r-1)
38	CrI.Pet./1081/2022 WITH LCR 1 FILE, FIXED	NAJIRUDDIN AHMED Versus NURE ALIMUN NESSA	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	MR H R A CHOUDHURY (r-1) MR. A AHMED (r-1) MR. I U CHOWDHURY (r-1)
39	CrI.Pet./1205/2022 WITH LCR 4 FILES, FIXED	NURUL HUDA BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED M. ROBBANI	MR. A M BARBHUIYA (R-2) MS A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM

40	WITH Crl.Pet./1193/2022	NURUL HUDA BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	MR. A M BARBHUIYA (R-2) MS A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
41	Crl.Pet./765/2023 FIXED	MITHILESH KUMAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
42	Crl.Pet./858/2023 FIXED	PRIYANSHU BOIRAGI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	PP, ASSAM
HEARING				
43	Crl.A./411/2017 WITH OFFICE NOTE, LCR 1 FILE, FIXED	SRI SUSHIL KUMAR @ SHARMA Versus THE STATE OF ASSAM and ANR	MR A PAUL MS.M RABHA MS.P DAS MR.J GIRI	PP, ASSAM
44	Crl.Rev.P./429/2017 WITH LCR 3 FILES, FIXED	SHARADINDU BISWAS Versus NIRUPAMA DAS and 5 ORS.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA MS.U BARUAH	MR. DITUL DAS (r-1) MR. S CHOWDHURY MR. R BORO
	WITH I.A.(Crl.)/665/2023 in Crl.Rev.P./429/2017	SHOMA DASGUPTA Versus NIRUPAMA DAS and 5 ORS.	MS.SHOMA DASGUPTA MS.SHOMA DASGUPTA	
45	Crl.Rev.P./163/2018 WITH LCR 1 FILE	KARUNA BORO Versus DIPTI DAS @ DIPTI RANI DAS	MS. M DEV MR R CHAKRAVORTY MR. M CHALIHA MRS. A BASUMATARY MS. P DEB MS. N DEB	MR N AHMED (R-1) MR. P HAZARIKA MR D K BORDOLOI MR. P K MUNIR MR. S P CHITTAWAT
46	Crl.A./378/2018 WITH LCR 2 FILES	SMT DAIJEE RANI DAS Versus SRI MAHANANDA PATHAK	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. T J MAHANTA MS. P BHATTACHARYA MR K K DAS
47	Crl.A./158/2019 WITH LCR 4 FILES, B/O	RAM PRASAD PAUL @ RANTU PAUL Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR P BANERJEE MS A DAS MS J BORAH SUSHMITA SENGUPTA	MR. S NEOG(R-2) MS. S G BARUAH(R-2) MR. B BORGHAIN(R-2) PP, ASSAM
48	Crl.Rev.P./439/2019 WITH LCR 2 FILES, FIXED	GANESH MAJUMDAR Versus SREEKANTA PATHAK	DR. N DEKA MR N AHMED	MR. R SARMA MS. S D SAIKIA MR. P M KALITA
49	WITH Crl.Rev.P./542/2022	SREEKANTA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	DR. N DEKA MS. S DAS PP, ASSAM
50	Crl.Rev.P./513/2019 WITH LCR 6 FILES, FIXED	KAILASH KUMAR BAGARIA Versus THE STATE OF ASSAM AND ANR.	MR. N C DAS MS. M DEVI MR. A DAS	MR. Y S MANNAN (r-2) MS N DEKARAJA (r-2) PP, ASSAM
51	Crl.A./42/2021 <u>5 Y 0 M 23 D</u> :WITH OFFICE NOTE, LCR 10 FILES, FIXED	TH. THOIBA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR A DAS	MR. S C KEYAL PP, ASSAM
	WITH I.A.(Crl.)/76/2021 in Crl.A./42/2021	TH. THOIBA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR A DAS	PP, ASSAM
52	WITH Crl.A./92/2022	SHRI THANGJAM THOIBA SINGH Versus THE UNION OF INDIA	MR T J SING MR. KH B K SINGH	SC, CENTRAL EXCISE CUSTOMS

53	Crl.Rev.P./485/2022 WITH LCR 2 FILES, FIXED	BIJU KUMAR ROY Versus THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR. S A HUSSAIN (R-2) MR D J HALOI (R-2) MR A J DAS (R-2) PP, ASSAM
54	Crl.Pet./1256/2022 FIXED	THE STATE OF ASSAM Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. A S TAPADER MR. R A MAZUMDER MR. H ISLAM
55	WITH Crl.Pet./1255/2022	THE STATE OF ASSAM AND ANR Versus SHYAM SUNDAR PAUL	MR. R R KAUSHIK PP, ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. A S TAPADER MR. R A MAZUMDER MR. H ISLAM
56	Crl.A./30/2023 WITH LCR 6 FILES, B/O	RAJ KUMAR SAHA Versus THE STATE OF ASSAM AND ANR.	MR. B C DAS MS. R CHOUDHURY MRS. S ROY MS A DAS	PP, ASSAM
57	WITH Crl.A./48/2023	SUPRIYA DASGUPTA Versus STATE OF ASSAM AND ANR.	MR. A CHAMUAH MS. J GAYAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 24/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday, 24th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/2939/2023	SAMIR ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
2	AB/2940/2023	SADHAN ADHIKARI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./2191/2023 WITH LCR	RINA TAMANG Versus THE STATE OF ASSAM	MS. S BHAGAWATI	PP, ASSAM
BAIL HEARING				
4	AB/541/2023	MOSTAFIJUL KHAN Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
5	AB/851/2023	HABIBOR RAHMAN @ BERA SK AND ANR Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
6	AB/1833/2023	LUTFAR RAHMAN @ SIKDER LUTFAR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MD. S Z B AKLAS	PP, ASSAM
7	AB/2291/2023	JITU SARMA @ JITUMONI SARMA Versus THE STATE OF ASSAM	L K BORAH	PP, ASSAM
8	AB/2485/2023	NAYAN JYOTI NATH Versus THE STATE OF ASSAM AND ANR	MR J DAS MR. S R RABHA P HAZARIKA MS D KALITA	PP, ASSAM
9	AB/2617/2023 FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM

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